

accreditation has been withdrawn in respect of 20 institutes for not meeting the performance criteria.

4. Provisional accreditation has not been withdrawn in respect of any 'B' level institute so far.

#### Foreigners Love to Fall Sick in Agra

1155. SHRI SOUMYA RANJAN : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Why foreigners love to fall sick in Agra" appearing in the "Sunday Observer" dated June 8-14, 1997;

(b) if so, the reaction of the Government in this regard; and

(c) the action taken/proposed to be taken against the doctors/agencies engaged in this business thereby bringing bad name to this city of international repute ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) and (c) If a foreign tourist falls sick in India he can obtain medical treatment as per his/her own choice. The Central Govt. does not regulate the treatment of foreign patients. Action against doctors issuing fake medical certificates is required to be taken by the concerned State Government/State Medical Council constituted under the State Legislative Act, where the concerned doctor is registered. However, the attention of the Government of Uttar Pradesh has been drawn to this news report. Their response is awaited.

#### Export Curbs by US Administration

1156. SHRI PRITHVIRAJ D. CHAVAN :  
SHRI R. SAMBASIVA RAO :  
SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA :  
DR. T. SUBBARAMI REDDY :  
DR. Y.S. RAJA SEKHARA REDDY :  
SHRI N.K. PREMCHANDRAN :  
SHRI VIJAY GOEL :  
SHRI PARSARAM BHARDWAJ :  
SHRI MOHAN RAWALE :  
SHRI G.A. CHARAN REDDY :  
SHRI AJMEERA CHANDULAL :

LT. GENERAL PRAKASH MANI TRIPATHI :  
SHRI NAMDEO DIWATHE :  
SHRI AJOY MUKHOPADHYAY :

Will the PRIME MINISTER be pleased to state :

(a) whether the United States Administration has imposed export curbs on some Indian Public Sector and Private Companies on the suspicion of their involvement in the production of weapons of mass destruction or the missiles used to deliver these weapons;

(b) if so, the details thereof;

(c) the reaction of the Government of India thereto;

(d) whether Indian Government has taken up this matter with U.S. Administration; and

(e) if so, the response of the U.S. Administration thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) and (b) The US Commerce Department has notified Bharat Electronics Ltd. (BEL), Bhabha Atomic Research Centre (BARC), Indira Gandhi Centre for Atomic Research and Indian Rare Earths Ltd. under US domestic legislation pertaining to US non-proliferation concerns. Following this notification, all imports from the US by these organizations will be under licence procedures.

(c) and (d) Government have taken up this matter with the US authorities. India's opposition to such adhoc discriminatory export control regimes has been reiterated to the US Government. India's exemplary record in not permitting export of these items/technologies to other countries has been pointed out.

(e) The US Government has invited a delegation from India to resolve this matter. Discussions are expected to continue with the US Government on these issues.

#### Elimination of Chemical Weapons

1157. SHRI RAMESH CHENNITHALA : Will the PRIME MINISTER be pleased to state :

(a) whether India has committed itself to destroy and eliminate the chemical weapons in its possession;

(b) if so, the reasons thereof;

(c) whether Pakistan has also done it;